

COURT NO. 26
THE HONOURABLE SMT JUSTICE K. SUJANA

To be heard on Wednesday the 17th day of September 2025(AT 10:30 AM - HYBRID MODE) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com>

(BAIL PETITIONS)					
SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY(FRESH BAIL PETITIONS)</u>					
1	CRLP/12071/2025	Mr.Pachipala SS Jayanth Krishna, Vs State of Telangana	K B RAMANNA DORA	PUBLIC PROSECUTOR	HYDERABAD
2	CRLP/12072/2025	Gandu Anjaneyulu, Vs The State of Telangana	BANAVATH NAGESHWAR RAO	PUBLIC PROSECUTOR	SURYAPET
3	CRLP/12073/2025	Kata Ankith Goud, Vs The State of Telangana	BALAI AH B	PUBLIC PROSECUTOR	HYDERABAD
4	CRLP/12094/2025	Maharana Dhina Bandhu Vs The State of Telangana	V VIJAY SHANKAR	PUBLIC PROSECUTOR	RANGA REDDY
5	CRLP/12095/2025	Thippeneni Ramadasappa Naidu Vs The State of Telangana	N VENKATAIAH	PUBLIC PROSECUTOR	HYDERABAD
6	CRLP/12096/2025	Vanamula Tirumala Rao Vs The State of Telangana	POOJARI SRILEKHA	PUBLIC PROSECUTOR	JOGULAMBA GADWAL
7	CRLP/12097/2025	Nelaturi Sidda Reddy Vs The State of Telangana	RAJASHEKHAR REDDY JEJALA	PUBLIC PROSECUTOR	RANGA REDDY
8	CRLP/12098/2025	Netula Uday kumar Vs The State of T. S .	LOVANEET KUMAR SHARMA	PUBLIC PROSECUTOR	RANGA REDDY
9	CRLP/12099/2025	Govind Tapsale Vs State of Telangana	LAMBA SAI KUMAR	PUBLIC PROSECUTOR	MEDCHAL-MALKAJGIRI
10	CRLP/12102/2025	Neeraj Kumar, Vs The State of Telangana,	D RAGHAVENDAR RAO	PUBLIC PROSECUTOR	MEDCHAL-MALKAJGIRI
11	CRLP/12103/2025	Sri. Arepally Sayanna Vs The State of Telangana	KASOJU NAGAJYOTHI	PUBLIC PROSECUTOR	NIZAMABAD
12	CRLP/12104/2025	Boosa Shiva Kumar Vs The State of Telangana,	PABBARAJU V.S.VAMSHI KRISHNA	PUBLIC PROSECUTOR	RANGA REDDY
13	CRLP/12105/2025	Gopala Behra , Vs State of Telangana,	K ROHIT	PUBLIC PROSECUTOR	MEDCHAL-MALKAJGIRI
14	CRLP/12116/2025	Chede Saidulu Vs The State of Telangana, Through SHO Addagudur Police Station, Rachakonda,	PULIMAMIDI SHASHIDHAR REDDY	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
15	CRLP/12117/2025	Dakuri Yadagiri @ Giri, Vs The State of Telangana	VEERA BABU GANDU	PUBLIC PROSECUTOR	HYDERABAD
16	CRLP/12120/2025	Banuka Prem Sai	T RAHUL	PUBLIC PROSECUTOR	KARIMNAGAR

		Vs The State of Telangana,			
17	CRLP/12121/2025	Anand Ashok Adhagale, Vs The Union of India,	PORIKA VIKAS RAJ	Deputy Solicitor General of India	MEDCHAL- MALKAJGIRI
18	CRLP/12124/2025	Banoth Harikishan Vs The State of Telangana,	M DURGA PRASAD	PUBLIC PROSECUTOR	MAHABUBAB AD
19	CRLP/12125/2025	Maheswar Pattnayak @ Priyanka Das, Vs The State of Telangana,	BAGLEKAR AKASH KUMAR	PUBLIC PROSECUTOR	HYDERABAD
20	CRLP/12126/2025	Gandikota Shiva Kumar, Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR	NALGONDA
21	CRLP/12127/2025	Gandikota Shiva Kumar, Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR	NALGONDA
22	CRLP/12128/2025	Gandikota Shiva Kumar, Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR	RANGA REDDY
23	CRLP/12129/2025	Gandikota Shiva Kumar, Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR	RANGA REDDY
24	CRLP/12130/2025	Smt.Poluparthi Govindamma, Vs The State of Telangana,	PILLI ENOSH NITHIN JOY	PUBLIC PROSECUTOR	WARANGAL
25	CRLP/12131/2025	Gandikota Shiva Kumar Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR	NAGARKURN OOL
26	CRLP/12132/2025	Gandikota Shiva Kumar, Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR	NALGONDA
27	CRLP/12133/2025	Gandikota Shiva Kumar, Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR	NALGONDA
28	CRLP/12134/2025	Gandikota Shiva Kumar, Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR	NALGONDA
29	CRLP/12135/2025	Gandikota Shiva Kumar, Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR	NALGONDA
30	CRLP/12136/2025	Gandikota Shiva Kumar, Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR	RANGA REDDY
31	CRLP/12137/2025	Dasari Sudhakar @ V. Sudhakar Vs The State of Telangana,	JAKKULA SRIDHAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
32	CRLP/12138/2025	Shabaz Khan alias Mohd. Shahbaaz Vs The State of Telangana	K SHRIKANTH	PUBLIC PROSECUTOR	RANGA REDDY
33	CRLP/12139/2025	Amabti Ganesh Vs The State of Telangana	PABBARAJU V.S.VAMSHI KRISHNA	PUBLIC PROSECUTOR	RANGA REDDY

FOR ADMISSION

34	CRLA/954/2025 IA 1/2025(Spl Leave Petition) IA 2/2025(Condone Delay Petition)	State of Telangana Vs Nadiminti Rama Krishna Goud	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)		HYDERABAD
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INTERLOCUTORY (REGULAR BAILS)

35	CRLP/10948/2025	Maram Bhanu Kumar Vs Union of India	P VISHNUVARDHANA REDDY	DOMINIC FERNANDES (senior standing counsel for CBIC) COUNTER FILED USR NO 96866/2025 MEMO OF APPEARANCE FILED USR NO 96868/2025	HYDERABAD
36	CRLP/11036/2025	PRIYATAMA BARDHAN Vs The State of Telangana	CHANDRASHEKHAR YADAV S	PUBLIC PROSECUTOR	HYDERABAD
37	CRLP/11339/2025	MAHANAND BISWAS Vs The State of Telangana	CHANDRASHEKHAR YADAV S	PUBLIC PROSECUTOR	HYDERABAD
38	CRLP/11407/2025	S.Neeraj Kumar Vs The State of Telangana	REDDAMAINA THIRUPATHI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
39	CRLP/11414/2025	SARASWATI BISWAS Vs The State of Telangana	CHANDRASHEKHAR YADAV S	PUBLIC PROSECUTOR	HYDERABAD
40	CRLP/11575/2025	HARSHA ROY, Vs The State of Telangana	CHANDRASHEKHAR YADAV S	PUBLIC PROSECUTOR	HYDERABAD
41	CRLP/11680/2025	Vemula Pulla Rao @ Shiva Vs The State of Telangana,	KADIYAM NEELAKANTESWARA RAO	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
42	CRLP/11683/2025	Kudire Harika, Vs State of Telangana,	M V HANUMANTHA RAO	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
43	CRLP/11692/2025	Sachin Dilip Ranavare Vs The State of Telangana,	B MURALIDHAR	PUBLIC PROSECUTOR	RANGA REDDY
44	CRLP/11700/2025	Chukwu Ogbonna @ Big Joe @ Peace with You, Vs The State of Telangana	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	RANGA REDDY
45	CRLP/11701/2025	Komandla Srinivas Vs The State of Telangana	D RAMAKRISHNA	PUBLIC PROSECUTOR	RANGA REDDY
46	CRLP/11702/2025	Apu Das @ Arpan Roy Vs The State of Telangana	K R SUNIL KUMAR	PUBLIC PROSECUTOR	HYDERABAD
47	CRLP/11703/2025	Kommu Ramesh, Vs The State of Telangana	BALA MURALI Y	PUBLIC PROSECUTOR	NALGONDA
48	CRLP/11706/2025	Mohd Muneer, Vs The State of Telangana	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	RANGA REDDY
49	CRLP/11713/2025	Gutha Teja Krishna Vs The State of Telangana, through SHO Prohibition and Excise Station Serlingampally,	SRIDEVI KEERTHI	PUBLIC PROSECUTOR	RANGA REDDY
50	CRLP/11717/2025	Prattipati Prem Chandu Vs The State of Telangana,	KRISHNAKANTH NAIDU POTHIREDDY	PUBLIC PROSECUTOR	SANGAREDD Y

51	CRLP/11718/2025	Amarnad Kumar @ amarnad Vs The State of Telangana	T VASANTHA RAO	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
52	CRLP/11836/2025	Jutuka Bal Raju Vs The State of Telangana,	AMARAGANI MALSOOR	PUBLIC PROSECUTOR	HYDERABAD
53	CRLP/11966/2025	Munawar Khan Vs The State of Telangana,	MOHAMMED ADAM	SPL PP FOR CBI	HYDERABAD
<u>INTERLOCUTORY (ANTICIPATORY BAILS)</u>					
54	CRLP/10620/2025	Masam Ramesh Vs The State of Telangana	V YADU KRISHNA SAINATH	PUBLIC PROSECUTOR	WARANGAL
55	CRLP/11459/2025	Sheela Soman, Vs The State of Telangana	VENKAT REDDY KODUMURY	PUBLIC PROSECUTOR COUNTER FILED USR 99337/2025.	HYDERABAD
56	CRLP/11460/2025	Edikaju Eshwar Chary Vs The State of Telangana	N RAVI	PUBLIC PROSECUTOR COUNTER FILED USR 99966/2025.	RANGA REDDY
57	CRLP/11524/2025	KAMINI BAI Vs The State of Telangana	UMESH SINGH	PUBLIC PROSECUTOR	HYDERABAD
58	CRLP/11610/2025	Aerram Ashok Babu. Vs State of Telangana	A KRANTI KUMAR REDDY	PUBLIC PROSECUTOR MEMO FILED USR 99103/2025.	MEDCHAL- MALKAJGIRI
59	CRLP/11613/2025	Abed Bin Khaled @ Abed Vs The State of Telangana,	M A MUJEEB	PUBLIC PROSECUTOR	HYDERABAD
60	CRLP/11669/2025	Byri Chandrashekar, Vs The State of Telangana	IMMANENI RAMA RAO	PUBLIC PROSECUTOR	HYDERABAD
61	CRLP/11681/2025	Pothuri Mahesh Vs The State of Telangana	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
62	CRLP/11685/2025	Pateri Sairam, Vs The State of Telangana	YADIAH BODDUPALLY	PUBLIC PROSECUTOR	NIZAMABAD
63	CRLP/11686/2025	Sri. Vadluri Vamshi Krishna Vs The State of Telangana	BETHI VENKATESWARLU	PUBLIC PROSECUTOR	KARIMNAGAR
64	CRLP/11693/2025	Madduri Yadagiri Vs The State of Telangana. through S.H.O. Chinnakodur Police Station,	PALLE SRIHARINATH	PUBLIC PROSECUTOR	SIDDIPET
65	CRLP/11704/2025	Smt. Deepa Behara @ Gita Rani, Vs State of Telangana,	K ROHIT	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
66	CRLP/11708/2025	Erraboina gangaiah @ Arraboina Ganesh Vs The State of Telangana,	ANGOTHU NEHRU	PUBLIC PROSECUTOR	SURYAPET
67	CRLP/11712/2025	Sameer Khan Vs The State of T.S.	MOHAMMED ASLAM	PUBLIC PROSECUTOR	RANGA REDDY
68	CRLP/11721/2025	Shaik Gulam Hussain,	PRABHAKAR PERI	PUBLIC PROSECUTOR	RAJANNA

		Vs The State of Telangana			SIRCILLA
69	CRLP/11843/2025	E. RAVI KUMAR Vs The State of Telangana	RAKESH BHUKYA	PUBLIC PROSECUTOR	HYDERABAD
70	CRLP/11859/2025	Jaipal Kondapalli, Vs The State of Telangana	K SRI DEVI	PUBLIC PROSECUTOR	HYDERABAD
71	CRLP/11878/2025	Sagiraju Dinesh Varma, Vs The State of Telangana	ABHISHEK N	PUBLIC PROSECUTOR	HYDERABAD
<u>INTERLOCUTORY (RELAXATION OF CONDITION)</u>					
72	CRLP/13878/2024 IA 1/2025(Relaxation Petition)	Mr. Nayine Bhujanga Rao Vs The State of Telangana	ENUGANTI SUDHANSHU RAO	PUBLIC PROSECUTOR COUNTER FILED USR 111820/24. MEMO FILED USR 117294/24. MEMO FILED USR 126142/24.	HYDERABAD
73	CRLP/14353/2024 IA 1/2025(Relaxation Petition)	P. Radha Kishan Rao Vs The State of Telangana	ENUGANTI SUDHANSHU RAO	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
<u>INTERLOCUTORY (CANCELLATION OF BAILS)</u>					
74	CRLP/7951/2025 IA 1/2025(Dispense with Petition)	Sri B. Nagabhushanam Vs Pathan Faiyaz Ali Khan Fayaz	NARSIMULU NEELI	PUBLIC PROSECUTOR (R2)	HYDERABAD
<u>INTERLOCUTORY</u>					
75	CRLP/10550/2023 IA 1/2025(Amendment Petition)	Rama Govinda Reddy, Vs The State of Telangana,	INDIRA	PUBLIC PROSECUTOR	RANGA REDDY

COURT NO. 26**THE HONOURABLE SMT JUSTICE K. SUJANA****To be heard on Wednesday the 17th day of September 2025(AFTER BAIL PETITIONS)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
76	TRCRLP/37/2025 IA 1/2025(Stay Petition)	Pitla Kathal @ Peetla Kathalu Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	WANAPARTH Y
77	CRLRC/205/2025 IA 1/2025(Suspension Petition)	Vakkanti Koteswar Rao Vs Smt.Vakkanti alias Banda Kala alias Chandrakala	APPA RAO MAKKENA	PUBLIC PROSECUTOR (R4) MEMO FILED USR 35897/2025.	NALGONDA
78	CRLA/885/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Suspension Petition)	Kalluri Mahesh Vs The State of Telangana	KOTHAPALLI JHANSHIRANI	PUBLIC PROSECUTOR MEMO FILED VIDE USR 93470/2025	KAMAREDDY
79	CRLA/897/2025 IA 1/2025(Suspension Petition)	Ambala Anil Kumar, Vs The State of Telangana	E VENKATA SIDDHARTHA	PUBLIC PROSECUTOR	PEDDAPALLI
80	CRLP/6325/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Stay Petition)	Chitti Hari Babu Vs The State of Telangana	KALUVALA VENKATA VARA PRASAD	PUBLIC PROSECUTOR K L N RAGHAVENDRA REDDY (R2) MEMO FILED USR NO 76327/2025 COUNTER FILED USR NO 92866/2025	HYDERABAD
81	CRLP/10864/2025	NANGI SRINIVAS @ SRINU Vs The State of Telangana	U SHANTHI BHUSHAN RAO	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
82	CRLP/10936/2025	Vadaighar Balaji Vs The State of Telangana	NAGESHWAR RAO PUJARI	PUBLIC PROSECUTOR	RANGA REDDY
83	CRLP/11054/2025	Golla Raja Aslesh Vs The State of Telangana	PORIKA VIKAS RAJ	PUBLIC PROSECUTOR	HYDERABAD
84	CRLP/11364/2025	Chandra Madkami Vs The State of Telangana	PASHAM TRIVIKRAM REDDY	PUBLIC PROSECUTOR	MAHABUBAB AD
85	CRLP/11367/2025	Patan Rafi Khan Vs The State of Telangana	BHOOPATHI RANJITH KUMAR	PUBLIC PROSECUTOR	KHAMMAM
86	CRLP/11371/2025	Sagar Sasmal Vs The State of Telangana	PASHAM TRIVIKRAM REDDY	PUBLIC PROSECUTOR	RANGA REDDY
87	CRLP/11385/2025	Ragidi Thirupathaiah @ Thirupathi Reddy Vs The State of Telangana	N AMARNATH	PUBLIC PROSECUTOR	SANGAREDD Y
88	CRLP/11415/2025	Smt. Podugu Sujatha @ Sujitha Vs The State of Telangana	M/S HARSHEET REDDY LAW FIRM	PUBLIC PROSECUTOR	HYDERABAD
89	CRLP/11417/2025	Himanshu Singh Vs The State of Telangana	M A K MUKHEED	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
90	CRLP/11482/2025	Janiga Nagamani Vs The State of Telangana	RAMULU PASUPULA	PUBLIC PROSECUTOR	SURYAPET

91	CRLP/11523/2025	Mr. A. Ashok Kumar, @ Ashok Babu Vs The State of Telangana	CH JAGANNATHA CHARY	PUBLIC PROSECUTOR	RANGA REDDY
92	CRLP/11585/2025	Chaitanya Vinayak Wagh alias Chaitanya Vs The State of Telangana	SAKSHAM GOGIA	PUBLIC PROSECUTOR	HYDERABAD

FOR COMPROMISE

93	CRLA/325/2025 IA 1/2025(Suspension Petition) IA 2/2025(Condone Delay Petition) IA 3/2025(Implead Petition) IA 4/2025(Permission Petition) IA 5/2025(Compromise Petition)	Maligireddy Venkat Reddy Vs The State of Telangana	KONDADI AJAY KUMAR	PUBLIC PROSECUTOR N SRUSHMAN REDDY	NALGONDA
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FOR BEING MENTIONED

94	CRLP/15015/2024 IA 1/2024(Stay Petition) IA 1/2025(For Being Mentioned)	Mr. Panjala Ravi Teja Vs The State of Telangana	V M KRISHNA REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
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FOR EXTENSION OF TIME

95	CRLP/10939/2024 IA 1/2025(Extension Petition)	Fatima Begum @ Fathima Bee Vs The State of Telangana	MAHMOOD KHAN	PUBLIC PROSECUTOR	HYDERABAD
96	CRLP/15427/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) IA 1/2025(Extension Petition)	SHAHID AHMED KHADRI Vs The State of Telangana	ALI HUSSAIN	PUBLIC PROSECUTOR MOHD MAJID KHAN (R2)	RANGA REDDY

FOR ADMISSION

97	CRLA/833/2025 IA 2/2025(Suspension Petition)	Kandle Ramesh Babu ALIAS Babu, Vs State of Telangana	P INDRA PRAKASH	PUBLIC PROSECUTOR	JAGTIAL
98	CRLA/864/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Suspension Petition)	Naidu Pushkarnath Vs The State of Telangana	C SUNIL ANAND	PUBLIC PROSECUTOR MEMO FILED VIDE USR 91656/2025	RANGA REDDY
99	CRLA/915/2025 IA 3/2025(Bail (u/s 389(1)))	Baliya Naga Bhushan @ Bhushan Vs The State of Telangana	MADAS BHARATH CHANDRA	PUBLIC PROSECUTOR	JAGTIAL
100	CRLA/916/2025 IA 1/2025(Suspension Petition)	Vankudoth Chandra @ Chandra Shekar Vs The State of Telangana	NANCHARLA MURALI	PUBLIC PROSECUTOR	HANUMAKON DA
101	CRLA/919/2025 IA 1/2025(Bail (u/s 389(1)))	Sigdhar Subrath, Vs The State of Telangana,	S SURENDER REDDY	PUBLIC PROSECUTOR	MANCHERIAL
102	CRLA/931/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Suspension Petition)	Shaik Kareem @ Kareemulla Vs THE STATE OF TELANGANA	NANDITA GUHA LEGAL AID	PUBLIC PROSECUTOR	KAMAREDDY

103	CRLA/932/2025 IA 1/2025(Suspension Petition)	Banoth Ramulu, Vs The State of Telangana	TARUN RAM AITHAM	PUBLIC PROSECUTOR	KHAMMAM
104	CRLA/934/2025 IA 1/2025(Suspension Petition)	Shaik Sarvar, Vs The State of Telangana	GUDI SATYANARAYANA	PUBLIC PROSECUTOR	PEDDAPALLI
105	CRLA/935/2025 IA 1/2025(Suspension Petition)	Mekala Raju Vs The State of Telangana	R ANURAG	PUBLIC PROSECUTOR MEMO FILED VIDE USR 98430/2025	ADILABAD
106	CRLA/937/2025 IA 1/2025(Suspension Petition)	Parsa Srinivas Vs The State , Inspector of Police, Bhoompally PS, Dubbaka Circle,	M ARVINDA KUMAR	PUBLIC PROSECUTOR	SIDDIPET

ADMISSION

107	CRLRC/893/2022 IA 7/2024(Vacate Stay Petition) IA 5/2025(Extension Petition) IA 6/2025(Extension Petition) IA 7/2025(Extension Petition) IA 8/2025(Extension Petition) CRLRC/775/2022 CRLRC/894/2022	M.Ram Gopal Rao Vs State, Central Bureau of Investigation	V ROHITH	T SRUJAN KUMAR REDDY (SPL PP FOR CBI) COUNTER FILED USR 98816/2023.	HYDERABAD
108	CRLRC/775/2022 IA 8/2024(Extension Petition) IA 9/2024(Vacate Stay Petition) IA 10/2024(Extension Petition) IA 11/2024(Extension Petition) IA 12/2024(Extension Petition) IA 13/2024(Extension Petition) IA 14/2024(Extension Petition) IA 1/2025(Extension Petition) IA 2/2025(Extension Petition) IA 3/2025(Extension Petition) IA 4/2025(Extension Petition) IA 7/2025(Extension Petition) IA 8/2025(Extension Petition) IA 9/2025(Extension Petition) IA 10/2025(Extension Petition) IA 11/2025(Extension Petition) IA 12/2025(Extension Petition)	DR.PRIYADARSHI DASH IAS (RETD) Vs THE STATE OF TEALANGANA	SUMANTH AMIRAPU	T SRUJAN KUMAR REDDY (SPL PP FOR CBI) COUNTER FILED USR 46295/2023.	HYDERABAD

109	CRLRC/894/2022 IA 7/2024(Vacate Stay Petition) IA 5/2025(Extension Petition) IA 6/2025(Extension Petition) IA 7/2025(Extension Petition) IA 8/2025(Extension Petition)	NALAM NARASIMHA RAO Vs STATE, CENTRAL BUREAU OF INVESTIGATION (ANTE CORRUPTION BRANCH)	V ROHITH	T SRUJAN KUMAR REDDY (SPL PP FOR CBI) COUNTER FILED USR 98814/2023.	HYDERABAD
110	CRLRC/110/2023 IA 1/2023(Condone Delay Petition) IA 2/2023(Stay Petition)	Durgam Sai Krishna Vs The State of Telangana,	M RAM MOHAN REDDY	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR 23859/2023. MEMO PROOF OF SERVICE FILED USR 36529/2023.	KARIMNAGAR
111	CRLRC/676/2023 IA 1/2023(Miscellaneous Petition)	Smt Nikhat Fatima, Vs Syed Razi Ahmed,	MOHAMMAD ADNAN	MOHAMAD ABDUL QUAYAM PUBLIC PROSECUTOR (R2) COUNTER FILED USR 117987/2023. MEMO FILED USR 6363/2025.	HYDERABAD
112	CRLRC/12/2024 CRLRC/662/2023	Shahed Baba Vs Sania Fatima	GULAM RABBANI	MOHAMMAD ADNAN PUBLIC PROSECUTOR (R2) MEMO PROOF OF SERVICE FILED USR NO 29050/2024.	HYDERABAD
113	CRLRC/662/2023 IA 1/2023(Direction Petition)	SANIA FATIMA Vs SHAHED BABA	MOHAMMAD ADNAN	GULAM RABBANI PUBLIC PROSECUTOR (R2) MEMO PROOF OF SERVICE FILED USR 114901/2023. MEMO PROOF OF SERVICE FILED USR 15979/2024. COUNTER AFFIDAVIT FILED USR NO 100700/2024	HYDERABAD
114	TRCRLP/105/2024 IA 1/2024(Stay Petition)	Bondugula Narendra Vs The State of Telangana	GANDYADAPU RAJESHAM	PUBLIC PROSECUTOR M RAJESWARI (R2) COUNTER FILED USR 13835/25	RAJANNA SIRCILLA
115	CRLA/618/2024 IA 2/2024(Suspension Petition) CRLA/560/2024	Akshay Chandrakant Kondhalkar Vs The State of Telangana	ENUGANTI SUDHANSHU RAO	Deputy Solicitor General of India	RANGA REDDY
116	CRLA/560/2024 IA 1/2024(Bail (u/s 389(1)))	ADINATH DHYANESHWAR SHINDE @ ROHIT SHINDE Vs THE STATE	PAPAI AH PEDDAKULA	Deputy Solicitor General of India	HYDERABAD
117	CRLRC/779/2024 IA 2/2024(Stay Petition)	Ramilla Krishna Pulipaka Rajanna Vs The State of Telangana	K NARENDER	PUBLIC PROSECUTOR MARAM ANIL KUMAR (R2) MEMO PROOF OF SERVICE FILED USR NO 87320/2024 COUNTER AFFIDAVIT FILED USR 97389/2024.	RANGA REDDY
118	CRLP/15668/2024 IA 1/2024(Direction Petition)	Miryala @ Puskur Padmaja Vs The State of Telangana	T V RAMANA RAO	PUBLIC PROSECUTOR S NAGESH REDDY (R2) MEMO FILED USR 16496/25	NIRMAL
119	TRCRLP/87/2025 IA 1/2025(Stay Petition)	Kumbala Krishna Reddy Vs The State of Telangana,	T SURYA SATISH	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR NO 88051/2025 MEMO PROOF OF SERVICE FILED USR NO 96264/2025	RAJANNA SIRCILLA
120	TRCRLP/97/2025 IA 2/2025(Stay Petition) TRCRLP/96/2025	Ms. Seetha Jyothi Vs Karingula Prasad	SHANTHI KUMAR HARI	ALLURI DIVAKAR REDDY PUBLIC PROSECUTOR (R7) MEMO PROOF OF SERVICE FILED USR NO 90850/2025	SIDDIPET
121	TRCRLP/96/2025 IA 2/2025(Stay Petition)	MS. SEETHA JYOTHI Vs KARINGULA PRASAD	SHANTHI KUMAR HARI	ALLURI DIVAKAR REDDY PUBLIC PROSECUTOR (R5) MEMO PROOF OF SERVICE FILED USR NO 90853/2025	SIDDIPET

122	TRCRLP/99/2025 IA 1/2025(Stay Petition)	Sri. Mekala Rajesh Vs State of Telangana	D JANARDHAN	PUBLIC PROSECUTOR	HYDERABAD
123	CRLA/332/2025 IA 1/2025(Bail (u/s 389(1)))	Mekala Rahul @ Kommu Rahuol @ TR Rahul Vs The State of Telangana	KIRANMAYEE SANDEPUDI	PUBLIC PROSECUTOR	HYDERABAD
124	CRLP/3411/2025 IA 1/2025(Stay Petition)	Srimalla Veerender Vs The State Of Telangana	INDIRA	PUBLIC PROSECUTOR =MEMO PROOF OF SERVICE FILED USR NO 67360/2025	HANUMAKON DA
<u>INTERLOCUTORY</u>					
125	CRLA/381/2022 IA 1/2025(Fix an Early Date)	Bollu Srinivasa Rao Vs The State of Telangana	K V RAMA RAO	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS) MEMO FILED USR 23109/25	HYDERABAD
126	CRLA/408/2022 IA 2/2022(Suspension Petition)	Puwala Laxman Vs The State of Telangana	NYSHADHAM CHANDRA SEKHAR LEGAL AID	PUBLIC PROSECUTOR	RANGA REDDY
<u>FINAL HEARING</u>					
127	CRLRC/213/2021 IA 1/2022(Permission Petition)	M/s Swan Traders (A proprietary concern) Vs M/s Sitara Agencies Private limited	AADESH VARMA	MOHD SHAFIUDDIN PUBLIC PROSECUTOR (R2)	HYDERABAD
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
128	CRLRC/702/2022	Nagavath Ravi Vs The State of Telangana	P LAKSHMA REDDY	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR 121801/2022. MEMO FILED USR 103199/2023.	MANCHERIAL
129	CRLRC/167/2023 IA 13/2024(Extension Petition) IA 2/2025(Extension Petition) IA 3/2025(Extension Petition) IA 4/2025(-)	Price Waterhouse Vs The Securities and Exchange Board of India	FOX MANDAL AND ASSOCIATES (T VIJAYAKUMAR REDDY)	N JEEVAN KUMAR PUBLIC PROSECUTOR (R2) MEMO FILED USR 26557/2023. MEMO PROOF OF SERVICE FILED USR 48313/2023. COUNTER FILED USR 67899/2023 REJOINDER FILED USR 77855/2023.	HYDERABAD
130	CRLRC/1139/2024 IA 1/2024(Stay Petition) IA 5/2025(Extension Petition)	Puskuri Narsinga Rao Vs The State of Telangana	N N SOMENDRA REDDY	PUBLIC PROSECUTOR GAJANAND CHAKRAVARTHI (R2) MEMO PROOF OF SERVICE FILED USR 122411/2024.	ADILABAD
131	CRLRC/1231/2024 IA 1/2024(Stay Petition) IA 1/2025(Extension Petition)	Lamba Krishna Vs G. Amrutha	GUDI MADHUSUDHAN REDDY	PUBLIC PROSECUTOR (R2)	RANGA REDDY
132	CRLRC/1260/2024 IA 1/2024(Stay Petition) IA 1/2025(Extension Petition) IA 2/2025(Extension Petition)	M/s. Zaveri Exports Pvt. Ltd Vs The Deputy Director of Income Tax(Inv.)	SIDDHARTH CHITTURI	PUBLIC PROSECUTOR (R2) MEMO PROOF OF SERVICE FILED USR 3114/2025.	HYDERABAD
133	CRLRC/1284/2024 IA 1/2024(Suspension Petition)	Boodati Laxminarayana Vs The State of Telangana	PAIDA PRATIK REDDY	PUBLIC PROSECUTOR COUNTER FILED USR 11079/2025.	HYDERABAD
134	TRCRLP/73/2025 IA 1/2025(Stay Petition)	Gurrapu Vinesh Kumar Vs State of Telangana	PINGALI LAKSHMI	PUBLIC PROSECUTOR G B S S PAPA RAO (R2) MEMO FILED USR NO 88538/2025	JAGTIAL

135	CRLP/6444/2025 IA 1/2025(Stay Petition)	Emmadi Sudheer Vs The State of Telangana	P RAMA SHARANA SHARMA	PUBLIC PROSECUTOR P CHAITHANYA (R2) MEMO PROOF OF SERVICE FILED USR NO 72859/2025	KHAMMAM
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PART-HEARD

136	CRLP/3545/2024 IA 1/2024(Stay Petition) IA 2/2024(Amendment Petition)	Samarla Dinesh Vs State of Telangana	C M R VELU	PUBLIC PROSECUTOR VADEENDRA JOSHI (R2) COUNTER AFFIDAVIT FILED USR 76928/24.	HYDERABAD
137	CRLP/437/2025 IA 2/2025(Stay Petition)	Mr. Sukesh Gupta Vs The State of Telangana	ENUGANTI SUDHANSHU RAO	PUBLIC PROSECUTOR COUNTER FILED USR 24344/25.	HYDERABAD